

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:7021
ANSWERED ON:07.05.2010
DEVELOPMENT OF RENEWABLE ENERGY SOURCES
Sampath Shri Anirudhan

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government /State Governments/Public Sector Undertakings (PSUs) have signed any agreement with the foreign companies for augmenting power generation from the new and renewable energy sources in the country during the last three years;
- (b) if so , the details thereof; and
- (c) the details of steps taken by the Government for the promotion and development of indigenous technologies to tap the potential of renewable energy sources in the country?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a) & (b): The Union Government has not signed any agreement with foreign companies during the last three years for augmentation of renewable power generation. However, Punjab Energy Development Agency, Chandigarh has signed MOUs/ Implementation Agreements with two foreign companies during the last three years for setting up of solar photovoltaic power plants in Punjab, details of which are given below:

- (i) Power Quality & Electrical Systems Inc, USA – MoU signed on 21.4.2008 for 5MW SPV plant.
- (ii) Enterprise Business Solutions, USA - MoU signed on 14.7.2009 for 5MW SPV plant.

(c): The Government is supporting Research, Design and Development efforts, with Central Financial Assistance to Universities, research institutions, R&D laboratories and industry to develop technologies/ processes that help to tap efficiently the potential of renewable energy sources. It has also taken several other measures for promotion and use of renewable energy systems/ devices in the country which include the following:

Fiscal and financial incentives, such as, capital/ interest subsidy, accelerated depreciation, nil/ concessional excise and customs duties;

Preferential tariff for grid interactive renewable power in most potential States;

Directives under Electricity Act 2003 to all States for fixing a minimum percentage for purchase of power from renewable energy sources

Support for sector specific seminars/ workshops/ training programmes

Extensive publicity and awareness on the use of renewable energy systems/ devices through print, postal and electronic media